

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3537
ANSWERED ON:15.12.2006
PENDING PROPOSAL UNDER SGSY
Pandey Dr. Laxminarayan;Tripathi Shri Chandramani

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) The number of proposals of the Government of Madhya Pradesh pending for approval with the Union Government under SGSY ;
- (b) The reasons for their pendency and the time by which they are likely to be approved ;
- (c) Whether the Union Government is contemplating to increase the amount of allocation keeping in view the increased number of families living below poverty line in the State ;
- (d) If so, the details thereof ;
- (e) Whether the Union Government has received any proposals regarding formation of group of five persons in place of ten persons under SGSY; and
- (f) If so, the details of action taken thereon ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRIMATI SURYAKANTA PATIL)

(a)&(b) As on date, 63 proposals for Special Projects were received by the Ministry of Rural Development from the Government of Madhya Pradesh under Swarnjayanti Gram Swarajgar Yojana (SGSY). Out of 63 proposals, 22 proposals were approved and 25 proposals were returned to State Government as they were not found in accordance with the SGSY Guidelines. The remaining 16 proposals are under different stages of processing. On receipt of proposals from the State Government, it is appraised in the Ministry and is placed before two Inter-Ministerial Committees for approval. These Committees are Project Screening Committee (PSC) and Project Approval Committee (PAC). If the Committees make certain observations to improve and make effective the proposal, the same are sent to State Government for compliance. As such, appraisal, rectification and approval of the projects is a continuous process.

(c) & (d) Under SGSY, funds are allocated to the States/ Union Territories on the incidence of poverty ratio fixed by the Planning Commission. 15% of the allocation under the SGSY is set apart for taking up Special Projects. Special Projects under SGSY are sanctioned when States submit proposals and they are found viable in the Ministry. Hence the Special projects are demand driven.

(e)&(f) As per SGSY Guidelines, a Self-Help Group (SHG) may generally consist of 10 to 20 persons. However, in difficult areas like deserts, hills and areas with scattered and sparse population and in case of minor irrigation and disabled persons, this number may be from 5 to 20.